

X

ITEM NO.37

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition for Special Leave to Appeal (C)

No. 23793/2016

(Arising out of impugned final judgment and order dated
12/04/2016 in SAD No. 202/2012 passed by the High Court of
Judicature at Allahabad, Lucknow Bench)

STATE OF U.P AND ORS.

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

(With appln. (s) for exemption from filing O.T. and interim
relief)

Date :17/08/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s)

Mr. S.R. Singh, Sr. Adv.
Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Indu Pokhriyal]
Court Master

Signature Not Verified

Digitally signed by
NEETU KHAJURIA
Date: 2016.08.17
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